GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:893 ANSWERED ON:12.11.2010 FEMALE FOETICIDE Azad Shri Kirti (Jha);Bali Ram Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether female foeticide is still continuing in a big way in the country leading to alarming low sex ratio in the country;

(b) if so, the details thereof during the last three years;

(c) the amount spend by the Government during the last three years on the campaign related to check the female foeticide;

(d) whether the Supreme Court has issued any direction regarding pre-natal sex determination test; and

(e) if so, the steps taken by the Government to enforce the direction of the Supreme Court?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b):As per the National Crime Record Bureau (NCRB), a total of 96, 73 and 123 cases of foeticide were registered in the country during 2007, 2008 and 2009 respectively.

State/UT wise details of foeticide cases registered during the years 2007, 2008 and 2009 are Annexed.

(c): An amount of Rs.3.64 crores, Rs. 3.51 crores and Rs.1.82 crores was spent by the Ministry of Health and Family Welfare for campaign to check foeticide in 2007-08, 2008-09 and 2009-10 respectively.

(d) & (e): In the Writ Petition (Civil) No. 301 of 2000 on 10-09-2003, Hon'ble Supreme Court of India has issued certain directions with regard to Prenatal Sex Determination.

In pursuance of the aforementioned directions, Central Government has constituted a National Inspection and Monitoring Committee (NIMC) for proper implementation of Pre- Conception and Pre-Natal Diagnostic Techniques(PC&PNDT) Act 1994.